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grants or project grants, during the last three years including the year 1978-79; and

(d) what criteria have bee_n 1³^ down for selection of cultural troupes for this purpose and what is the machinery to ensure that the criteria are followed?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE <DR. PRATAP CHANDIIA CHUN-DER): (a) and (b) Financial assistance i_s given to groups of performing artists under the following Schemes:—

- (i) Financial Assistance to Dance. Drama and Theatre Ensembles. This scheme is administered by the Department of Culture. Under the Scheme, financial assistance is given to professional groups working in the field for more than 10 to 13 years; to cover expenses towards salaries of artistes and cost of new productions.
- (c) A statement giving the financial assistance granted to t^he institutions by the Department ₀f Culture as well as the Sangeet Natak Akademi is enclosed. [See Appendix CVII, An-nexure No. 14].
- (d) The main criteria ar_e artistic excellence, contribution to th_e field and the importance of the project.

Land reforms in States

- 205. PROF. RAMLAL PARIKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) what is the latest position regarding implementation of land re-

forms in each State as compared to that during the last three years;

- (b) what is the acreage of surplus agricultural land acquired in each State during last three years, year-wise;
- (c) what is the acreage of land which has been distributed to landless i_n each State during the same period; and
- (d) what are the details of the directives given by the Central Government in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c) The available information is given in Statements I and II. [See Appendix CVII, Annexure No. 15].

(d) State Governments have been urged to accelerate the pace of implementation and to ensure that land already taken possession of by them is distributed forthwith. Further they have been requested to ensure that allotment of land is accompanied by necessary entries in this favour in land records and that their possession is not disturbed.

Supply of "Polio Drops"

206. SHRI T. ANJIAH;

SHRIMATI SAROJ KHAPARDE:

SHRI SHYAM LAL YADAV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

- (a) whether it is a fact that the supply of "Polio Drops" is controlled by Government;
- (b) whether Government are aware that a very large number of private doctors/medical practitioners have been administering liquid glucose to infants and children in the name of 'Polio Drops'; and